

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1375/2024, IA (IBC)/1376/2024 in Company Petition IB/320/2022
NAME OF THE COMPANY	Manjeera Constructions Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Constructions Ltd
UNDER SECTION	7 of IBC

**ORDER**

**IA (IBC)/1375/2024**

**Present:** Ld. Counsel Mr. G. Kalyan Chakravarthy for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

In view of contentions made in the application, the IA is disposed of and the Registry is directed to list the relevant IA. **Matter is adjourned to 10.07.2024.**

**IA (IBC)/1376/2024**

**Present:** Ld. Counsel Mr. G. Kalyan Chakravarthy for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

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**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**